

Annexure-1

Name of the corporate debtor: Indison Agro Foods Limited ; Date of commencement of CIRP: 03-Mar-2023; List of creditors as on: 20.01.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank Of India	16.03.2023	3,083,223,492.00	3,083,223,492.00	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	52.71%				-	Claim admitted on the basis of detailed calculation submitted to IRP in compliance of NCLT order dated 05.01.2024
2	Indian Bank	16.03.2023 & 17.04.2023	2,362,574,715.85	2,123,108,881.46	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	36.30%			239,465,834.39		Claim admitted on the basis of detailed calculation submitted to IRP in compliance of NCLT order dated 05.01.2024
3	OMKARA (Debt assigned by ICICI Bank)	16.03.2023 & 17.04.2023	642,734,709.30	642,734,709.30	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	10.99%				-	Claim admitted on the basis of detailed calculation submitted to IRP in compliance of NCLT order dated 05.01.2024
			6,088,532,917.15	5,849,067,082.76					100.00%			239,465,834.39		